



2026:DHC:2271-DB



\$~20, 21 & 24

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 1368/2022, CM APPL. 3982/2022 & CM APPL.  
50999/2022

ASSOCIATION OF CLINICAL BIOCHEMISTS  
AND MICROBIOLOGISTS- ACMB (REGD). .....Petitioner  
Through:

versus

NATIONAL MEDICAL  
COMMISSION & ORS. ....Respondents  
Through: Mr. T. Singhdev, SC with Ms.  
Yamini Singh, Mr. Abhijit Chakravarty, Mr.  
Tanishq Srivastava and Mr. Vedant Sood,  
Advs. for R-1  
Ms. Nidhi Raman, CGSC with Mr. Akash  
Mishra and Mr. Arnav Mittal, Advs. for UOI

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+ W.P.(C) 1607/2022, CM APPL. 4626/2022 & CM APPL.  
8761/2022

ALL INDIA PRE AND PARA CLINICAL  
MEDICOS ASSOCIATION .....Petitioner  
Through: Mr. Mrinmoi Chatterjee, Adv.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. T. Singhdev, SC with Ms.  
Yamini Singh, Mr. Abhijit Chakravarty, Mr.  
Tanishq Srivastava and Mr. Vedant Sood,  
Advs. for NMC

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+ W.P.(C) 7927/2022 & CM APPL. 25152/2022

CHAHAT CHOUDHARY .....Petitioner  
Through: Mr. Vishal Kalra, Adv.

versus



2026:DHC:2271-DB



NATIONAL MEDICAL  
COMMISSION AND ORS

.....Respondents

Through: Mr. T. Singhdev, SC with Ms.  
Yamini Singh, Mr. Abhijit Chakravarty, Mr.  
Tanishq Srivastava and Mr. Vedant Sood,  
Adv. for R-1

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

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**17.03.2026**

**C. HARI SHANKAR, J.**

1. Learned Counsel appearing on behalf of the petitioner submits that in view of amendment notification dated 2 July 2025, issued by the National Medical Commission, the grievance of the petitioners in these writ petitions stands satisfied.
2. They accordingly seek leave to withdraw these writ petitions in view of the issuance of the aforesaid notification.
3. Accordingly, the writ petitions stand disposed of as withdrawn.

**C. HARI SHANKAR, J**

**OM PRAKASH SHUKLA, J**

**MARCH 17, 2026/AR**